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MCRC-47568-2024

IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE SANJEEV S KALGAONKAR

ON THE 20<sup>th</sup> OF NOVEMBER, 2024

MISC. CRIMINAL CASE No. 47568 of 2024

*SUKHJEET*

*Versus*

*THE STATE OF MADHYA PRADESH*

.....  
Appearance:

Shri Kunjan Mittal - Advocate for the applicant.

Shri Amit Raval - Govt. Advocate for the respondent/State.

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ORDER

After arguing for a while, learned counsel for the applicant requests for withdrawal of this first bail application u/S 483, BNSS, 2023.

Prayer accepted.

Bail application stands dismissed as withdrawn, accordingly.

(SANJEEV S KALGAONKAR)  
JUDGE